

(b) Production of oil and gas from oil fields in Gujarat during 1975-76 is expected to be of the order of 3.98 million tonnes and 684 million cubic meters respectively.

(c) ONGC has, so far, drilled 2 wells on land in Kutch area. No gas or oil has been encountered in these wells. In the Gulf of Kutch drilling of the first exploratory well has been taken up. The results will be known after the well is completed and tested.

Petrochemicals Complex in Gujarat

368. SHRI RAMLAL D. PARIKH : Will the Minister of PETROLEUM be pleased to state :

(a) the progress made so far in the different projects of the petrochemicals Complex in Gujarat;

(b) what will be the annual capacity of production of the down stream units of Olefins project; and

(c) the expected dates of completion of various projects under it ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI Z. R. ANSARI) : (a) The Aromatics project was completed and commissioned in 1973. The Olefins project and its downstream Units are at an advanced stage of construction.

(b) and (c)

Name of the Project	Annual Capacity (MT)	Expected date of Mechanical completion
(1)	(2)	(3)
Olefins Project	Ethylene 130,000	December, 1976
Low Density Polyethylene Project	80,000	December, 1976
Ethylene Glycol project	20,000	January, 1977
Polypropylene Project	30,000	January, 1977

(1)	(2)	(3)
Acrylonitrile project.	24,000	April, 1977
Acrylic Fibre project	12,000	April, 1977
Polybutadiene Rubber project	20,000	January, 1977
Detergent Alkylate project	30,000	February, 1977

Allocations for Petrochemical Projects

369. SHRI RAMLAL D. PARIKH : Will the Minister of PETROLEUM be pleased to state :

(a) what are the allocations for the completion of Petrochemical projects in Gujarat;

(b) whether Government have reduced the allocation of Petrochemicals Complex of Indian Petrochemicals Corporation Limited; and

(c) if so, whether it is likely to cause further delay in implementation of the whole project in Gujarat ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI Z. R. ANSARI) : (a) The sanctioned project cost for Indian Petrochemicals Corporation Limited's Olefins project and its downstream units is Rs. 162.88 crores. The project authorities have proposed revision in the project cost. The proposal is under consideration in Government.

(b) The allocation of funds is made year-wise. The allocation for 1976-77 has yet to be settled by Government.

(c) Does not arise.

बाल विवाह तथा दहेज प्रथा रोकने के लिए कानून

370. श्री ओडम प्रकाश त्यागी : क्या विधि, न्याय तथा कम्पनी कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान, बाल विवाह निवारण अधिनियम तथा दहेज प्रति-पेध अधिनियम के अर्धान सरकार द्वारा कितने व्यक्तियों के विरुद्ध मुकदमे चलाये गये और उसी अवधि के दौरान इन अपराधों के लिये कितने व्यक्तियों को सजा दिलाई गई;

(ख) क्या सरकार, अब तक के अनुभव के आधार पर उक्त अपराधों को संज्ञेय अपराध मानकर उनमें संशोधन करने का विचार रखती है; और

(ग) यदि, नहीं, तो इसके कारण क्या हैं?

[Prevention of Child marriage and Dowry system laws]

370. SHRI OM PRAKASH TYAGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases in which prosecutions were launched by Government during the last three years under the Prevention of Child Marriage Act and Dowry Prohibition Act and the number of persons convicted for these offences, during the same period;

(b) whether by making the said offences as cognizable offences on the basis of the experience gained so far Government propose to amend the laws; and

(c) if not, the reasons therefor?!

विधि न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (डा० वी० ए० सत्यदेव मुहम्मद):
(क) राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों से जानकारी इकट्ठी की जा रही है।

(ख) और (ग) भारत में महिलाओं की प्रास्थिति संबंधी समिति द्वारा इस बारे में की गई कतिपय सिफारिशों को ध्यान में रखते हुए इस विषय पर विचार किया जा रहा है।

UTHH MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) The information is being collected from the State Government and Union territory Administrations.

(b) and (c) The matter is being considered in the light of certain recommendations made in this behalf by the Committee on the Status of Women in India.

Train services from Dankmir to Delhi

371. SHRI AWADHESHWAR PRASAD SINHA : SHRI BEZAWADA PAPIREDDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that a large number of teachers travelling from Dankaur, Ajaibpur, Dachi and Manpat stations have to reach Delhi, New Delhi five hours before second shifts of their schools, start, for want of any noon train touching the aforesaid stations;

(b) whether Government propose to provide halts for 13UP (Upper India Express) at Dankaur, Ajaibpur, Dadri and Maripat stations to cater to the needs of the teachers; and

(c) if not, what alternative measures Government propose to take to redress the grievances of these commuters ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) No.

(c) Does not arise.

< (1 English translation.

कम खर्चीला न्याय

372. श्री ओडम प्रकाश त्यागी : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार न्याय को कम खर्चीला तथा शीघ्रगामी बनाने का विचार रखती है, और